

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**LOK SABHA**

**UNSTARRED QUESTION NO.1639**

TO BE ANSWERED ON 27<sup>TH</sup> JULY, 2018/ SHRAVANA 5, 1940 (SAKA)

**VRS Scheme in SBI**

1639. DR. UDIT RAJ:

**QUESTION**

Will the Minister of FINANCE be pleased to state:-

- (a) whether the State Bank of India (SBI) and its other associate banks are proposing Voluntary Retirement Scheme (VRS) on account of merger of SBI with its five associate banks;
- (b) if so, the details thereof; and
- (c) the number of employees who are being laid off on account of the proposed merger, grade-wise and position-wise?

**ANSWER**

**The Minister of State in the Ministry of Finance  
(Shri Shiv Pratap Shukla)**

(a) & (b): State Bank of India (SBI) has informed that, at present, there is no plan to launch Voluntary Retirement Scheme (VRS) in the bank. However, VRS was offered to employees and officers of five erstwhile associate banks of SBI before merger.

(c): SBI has apprised that there was no lay-off on account of merger.

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